## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4555 ANSWERED ON:22.04.2013 CALCULATION OF BUILT UP AREA Dutt Smt. Priya Sunil;Yadav Shri Om Prakash

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has noticed any ambiguity in the definition of `built up area` defined in Environment Impact Assessment (EIA) Notification of 2006 as amended;
- (b) if so, the details thereof;
- (c) whether the Government proposes to include `roads` and `pavements` within the building/construction projects in the calculation of built up area; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) No, Sir. As per Environmental Impact Assessment Notification, 2006 as amended in April 2011, the built-up area is defined as 'the built-up area or covered area on all the floors put together, including basement(s) and other service areas, which are proposed in building/construction projects'. Areas which are not covered or any area which is open to sky/ cut- out/ duct is not counted in the calculation of built-up area.
- (c) No, Sir.
- (d) Does not arise in view of reply to part (c) above.